

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL & HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) and (b). There was an electrical fire in the substation of one of the shops of the Foundry Forge Plant of Heavy Engineering Corporation, Ranchi on the 16th October, 1970 causing a loss of Rs. 15,000. The fire was due to a short circuit.

(c) No individual could be held responsible for this incident.

Accidents in H. E. C., Ranchi

4578. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the total number of accidents that occurred in H. E. C., Ranchi due to sabotage, negligence and similar to causes, from January, 1968 to November, 1970 with total loss in rupees to Government ; and

(b) the steps taken to prevent such accidents ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL & HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Consultancy Charges paid to Foreign Firms by H. E. C., Ranchi

4579. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state the names of foreign firms to whom consultancy charges were paid by the Heavy Engineering Corporation, Ranchi during the last two years with exact amounts paid to each firm ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL & HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) ;

The information is as Under :

	1968-69	1969-70
	Rs.	Rs.
Messrs. Skoda-export, Pregel, Czechoslovakia	371,497.12	3,80,341.87
Messrs. Japan Consulting Institute	302,000	Nil

Orders Placed with Project Department of H. E. C. by Delhi Municipal Corporation

4580. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that the Delhi Municipal Corporation placed orders with the Project Department of Heavy Engineering Corporation ; and

(b) if so, nature and value of orders placed with specific reasons for not accepting them ?

THE MINISTER OF STEEL & HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) Does not arise.

Cost of Production of Mild Steel Ingot in Electric Furnaces and Main Steel Plants

4581. SHRI GAJRAJ SINGH RAO : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the average cost of producing Mild Steel Ingots in electric furnaces and main steel plants ; and

(b) the total output of M. S. Ingots/billets, Steel Castings and Special Steel by electric furnaces during April, 1969—March, 1970 and April, 1970—September, 1970 ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) The information is being collected and will be laid on the Table of the House.

(b) According to the Steel Furnace Association of India, the production of liquid metal from electric arc furnaces in calendar year 1969 amounted to 4,93,000 tonnes and from January to September, 1970 to 5,60,346 tonnes.

Scrap bought by Domestic Furnace Owners

4582. SHRI GAJRAJ SINGH RAO : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the names of the domestic furnace owners using No. 2 Sheet Cuttings and Punchings and the quantities of this scrap bought by them during the period April/September 1970 ;

(b) whether the scrap trade has represented that their members are nursing stocks of this item and idling their baling capacity because there are no domestic users ;

(c) whether it is fact that this item is permitted for export "On Merits" under the policy but no clearance has been given dislocating its collection and causing hardship to scrap traders and unemployment to scrap collectors ; and

(d) whether Government propose to clear this unwanted scrap for export for earning foreign exchange ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) The information is not readily available and will be collected and placed on the Table of the House.

(b) The Iron and Steel Scrap Association of India has represented that its constituents have accumulated certain quantities of this item.

(c) and (d). As the category is exportable "on merits", clearance for export can only be given if the quantity is surplus to domestic requirements. This has not been established. Government are keeping a careful watch on the situation.

Manufacture of Small Car with Foreign Collaboration in Public Sector

4583. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the number of proposals received by his Ministry till 30th November, 1970 from foreign collaborators for manufacture of a small car in the public sector ;

(b) the names of the foreign parties together with brief details of proposals made by them ; and

(c) the date by which examination of the same will be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). Proposals for collaboration for the manufacture of passenger cars in the public sector have so far been received from the following foreign parties :—

1. M/s. Regie Nationale Des Usins Renault, France.
2. M/s. Ford Products Company, Australia.
3. M/s. Fiat SPA, Italy ;
4. M/s. Toyo Kogyo Co. Ltd., Japan and
5. M/s. Zavadi "Crvena Zastava", Yugoslavia.

Besides, M/s. Volkswagon of West Germany have also intimated that they have sent their proposal but the same has not yet been received. The proposals received so far are at present under examination. It is not considered proper to disclose the details of these proposals at this stage.

(c) While every effort is being made to examine these proposals speedily, it is difficult to indicate at this stage the date by which examination of all the proposals will be completed.